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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 17.12.96

OA 355/96

1. Prajesh Tanuja, PWI (Track) in the Western Railway, Jaipur Division, Jaipur.
2. Pritam Singh, PWI (Ringas), Western Railway, Jaipur Division, Jaipur.
3. Subhash Chand Sharma, PWI Gatore Jagatpura, Western Railway, Jaipur Division, Jaipur.
4. Suresh Chand Tripathi, PWI in the Railway Training School, Bandikui.
5. S.K. Srivastava, PWI, Western Railway, Jaipur Division, Jaipur.

... Applicants

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager (E), Western Railway, Jaipur Division, Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN
HON'BLE MR. S. C. VAISH, ADMINISTRATIVE MEMBER

For the Applicants

... Mr. C.B. Sharma,
brief Holder for
Mr. Shiv Kumar

For the Respondents

... Shri S.S. Hasan,
brief holder for
Shri B.S. Mathur

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicants, named above, in this OA u/s 19 of the Administrative Tribunals Act, 1995, have prayed for a direction to the respondents to conduct the selection for the post of PWI Grade-I scale Rs.2000-3200 from the stage of written test against 9 vacancies. The applicants have also prayed for quashing the impugned order dated 18.6.96, at Ann.A-1, by which persons named therein were called for interview.

Chk

(6)

2. We have heard Shri C.B. Sharma, brief holder for Shri Shiv Kumar, counsel for the applicants, and Shri S.S. Hasan, brief holder for Shri B.S. Mathur, counsel for the respondents.
3. It has been stated on behalf of the applicants that the relief prayed for by them has already been granted to them and the OA is not pressed on merits.
4. The OA is, therefore, dismissed. No order as to costs.

mml
(S.C. VAISH)
ADMINISTRATIVE MEMBER

GK
(GOPAL KRISHNA)
VICE CHAIRMAN

VK.